



IN THE HIGH COURT OF DELHI AT NEW DELHI CS(COMM) 131/2018 DR. ALOYS WOBBEN Plaintiff Through Mr. Pravin Anand and Ms. Abhilasha Nautiyal and Mr. Pundreek Dwivedi, Advocates Versus ENERCON INDIA LIMITED Defendant Through Mr. Sudarshan Singh Shekhawat, Advocate

CORAM: SH. RAKESH KUMAR (DHJS), JOINT REGISTRAR (JUDICIAL)

<u>O R D E R</u> 03.07.2018

An application u/O 1 Rule 10 CPC filed by defendant no.1 for deletion if its name is pending in the connected matter i.e. CS(COMM) 370/2018.

Put up for further proceedings on 24th July, 2018.

RAKESH KUMAR (DHJS) JOINT REGISTRAR (JUDICIAL)

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